

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 2612

ANSWERED ON 16.03.2023

CONSTRUCTION OF DAMS IN BIHAR

2612. SHRI CHANDESHWAR PRASAD

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether the Government has received any proposals for the construction of dams in Bihar during the last three years and the current year;
- (b) if so, the details thereof; and
- (c) the action taken/being taken by the Government for the construction of dams in Bihar?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) & (b) Planning, implementation and funding of water resources projects lies in the domain of the State Government concerned. However, technical assistance and partial financial assistance to the identified projects under its ongoing schemes is being provided by this Ministry. Further, techno economic appraisal of inter-state major and medium irrigation projects is to be done by Central Water Commission (CWC) under this Ministry.

The dam projects submitted by Government of Bihar to CWC for appraisal during last three years, are given below.

1. Pre-feasibility report of Indrapuri reservoir project (erstwhile Kadwan reservoir) has been returned back by CWC to the State Government in March, 2022 with a request to submit the project afresh, incorporating the observations of CWC & Central Electricity Authority (CEA). Further, the State Government is also required to submit no-objection from the other co-basin States, i.e., Uttar Pradesh and Jharkhand.
2. The detailed project report for Dagmara hydro electric project in Supaul district envisages construction of concrete barrage and earthen dam across river Kosi, and power houses on either side of the barrage. It has been cleared by CWC from inter-State angle.

(c) Planning, implementation and funding of water resources projects lies in the domain of the State Government concerned. However, apart from technical support, partial financial assistance is also being provided by this Ministry under its ongoing schemes.

Pradhan Mantri Krishi Sinchai Yojana (PMKSY) is an umbrella scheme, consisting of two major components being implemented by this Ministry, namely, Accelerated Irrigation Benefits Programme (AIBP), and Har Khet Ko Pani (HKKP). HKKP, in turn, consists of four sub-components, being Command Area Development & Water Management (CAD&WM), Surface Minor Irrigation (SMI), Repair, Renovation and Restoration (RRR) of Water Bodies, and Ground Water (GW) Development component. However, the CAD&WM sub-component of HKKP is being implemented pari-passu with AIBP.

During 2016-17, ninety-nine (99) on-going major/medium irrigation projects were taken for partial financial assistance under PMKSY-AIBP, with pari passu implementation of CAD&WM. Out of these, two projects from Bihar, namely Durgawati project benefitting Rohtas & Kaimur districts and Punpun project benefitting Patna, Gaya & Jahanabad districts, are included under PMKSY-AIBP for partial financial assistance as per the norms of the scheme.
